

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No215- C.P.(IB)/60(AHM)2021
With
ITEM No 216- IA 817 of 2021

Proceedings under Section 95(1) IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Pravin Kumar Tayal
(Personal Guarantor)

.....Respondent

Order delivered on ..22/08/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pratik Thakkar, Adv.
For the Personal Guarantor : Mr. Harmish Shah, Adv.

ORDER

IA 817 of 2021

During the hearing Learned Counsel for the applicant is directed to confirm the last known address as mentioned in OTS proposal from the present personal guarantor.

Learned Counsel is directed to place the same on record.

List on 19.10.2022.

CP (IB) 60 of 2021

List on 19.10.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**